

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH NEW DELHI,

OA No. 297/2023

N.D.O.H 08.08.2024.

IN THE MATTER OF:

NAKUL KAPOOR ...

APPLICANT

VS

DELHI POLLUTION CONTROL COMMITTEE & Ors. ....

RESPONDENT

MOST RESPECTFULLY SHOWETH,

1. That the Hon'ble Court has directed representative of SDM (Civil Lines), Delhi and official of DPCC shall jointly visit the site verifying whether both the borewells at 2B, Goela Lane, Under Hill Road, Civil Lines, Delhi have been dismantled or not and submit a compliance report with Registrar General of this Tribunal.
2. That a joint inspection has been carried out by Sh. Sunny, ASO office of SDM (Civil Lines) & Sh. Ashish JE, DPCC on 06.08.2024. A joint inspection report has been submitted stating "*both borewells which were installed with in aforesaid premises found dismentled and no ground water extracting instruments like motor, wire, pump, etc. found installed with in both borewells. (Time stamped Geo Location Photographs are enclosed with the report).*" The copy of the joint report alongwith the photographs is enclosed as Annexure-I.

Submitted please.





  
MANI BHUSHAN MALHOTRA  
SDM (CIVIL LINES)

Subject:- Joint inspection Report alleged premises  
2-B, Goela lane, Civil lines Delhi-110054

In reference: Hon'ble NGT matter titled as  
Nakul Kapoor Vs DPCC in the  
OA number 297/2023

In reference to above and Hon'ble NGT  
order dated 13/05/2024, as directed by  
Hon'ble NGT, Joint inspection of the  
alleged premises 2B, goela lane, civil lines  
Delhi-110054 was carried out by the  
officials of DPCC and SDM civil lines  
on 06/08/2024 and during the joint  
inspection both borewells which were  
installed with in afore said premises  
found dismantled and no ground water  
extracting instruments like motor, wire, pump  
etc found installed with in both borewells.  
(Time stamped geo location photographs are  
enclosed with the reports.)

  
H.O. with  
JEE, DPCC  
06/08/24

  
06/08/2024  
(ASO-CC)

